

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 552 of 2019**

**IN THE MATTER OF:**

**SREI Equipment Finance Ltd.**

**...Appellant**

**Versus**

**Mr. Prabhakar Nanidraju,  
RP of MIC Electronics Ltd.**

**...Respondent**

**Present:-**

**For Appellant: Mr. Abhijeet Sinha, Mr. Shambo Nandy and  
Mr. Aditya Shukla, Advocates.**

**For Respondent: S. Chidambaram, for RP.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 976 of 2019**

**IN THE MATTER OF:**

**SREI Equipment Finance Ltd.**

**...Appellant**

**Versus**

**Cosyn Ltd. & Ors.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Abhijeet Sinha, Mr. Shambo Nandy and  
Mr. Aditya Shukla, Advocates.**

**For Respondent: Mr. Eswara R Nanduri and Ms. Prity Kumari,  
Advocate for R-3.**

**ORDER**  
**(Virtual Mode)**

**04.11.2020** Mr. Abhijeet Sinha, Advocate for the Appellant heard in  
Company Appeal (AT) (Ins.) No. 552 of 2019 and Company Appeal (AT) (Ins.) No.  
976 of 2019.

For arguments of the Learned Counsel for the Respondent, List the Appeal as Part-Heard on **24<sup>th</sup> November, 2020.**

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

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